

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 6
ANSWERED ON 2ND FEBRUARY, 2017

VEHICLE FITNESS CENTRE

6. SHRI ANURAG SINGH THAKUR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is setting up automated centres to check vehicle fitness, if so, the details thereof along with the places where such centres are proposed to be opened, State/UT-wise;
- (b) the types of provisions and services that are proposed to be provided by the said centres;
- (c) whether the Government proposes to collaborate with automobile manufacturers to establish similar vehicle fitness centres as well as modern service centres for vehicles across the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) Yes, Madam. The Government has a scheme in place for setting of a model of automated Inspection & Certification (I&C) Centre in each State for certifying the fitness of vehicles. Under the scheme, the land is made available by the concerned States. Ministry has already sanctioned 15 model automated I&C Centre one each in the States of Andhra Pradesh, Karnataka, Gujarat, Maharashtra, Rajasthan, Haryana, Madhya Pradesh, U.P , Delhi , Odisha, Kerala, Punjab, Sikkim, Chhatishgarh and West Bengal.

(b) Inspection and Certification Centre are established to certify the fitness of the vehicle on automated test lane. Periodical checks are carried out in order to keep the motor vehicles in proper condition at all times. Applications are processed on real time basis by an electronic information processing systems that connects local registration offices and the national registration centre.

(c) & (d) No, Madam.
